## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: CP/12/2016

NAME OF THE PETITIONER(S)

: Ram Kumaran Thangam

NAME OF THE RESPONDENT(S)

: Shri Panchami Cargoes Private Limited

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. RPRITHVIRAJ PANDIAN

2. MIMA SHANICAN

Respondents 1-3 Replieuer

## **ORDER**

Counsel representing both the parties are present. Counsel for petitioner sought time for filing rejoinder. Time extended at request. Counsel for respondents undertakes to furnish a copy of the monthly bank statement and provide a copy of the same to the other side as directed in the previous order, within a week.

Put up on <u>01/03/2017 at 10.30 A.M.</u>

(Ch. Md. Sharief <del>Tariq</del>) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)